

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:118
ANSWERED ON:13.07.2004
GRANTS TO STATE UNIVERSITIES
Modi Shri Sushil Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria adopted for sanctioning grants to State universities;
- (b) whether the State universities as compared to the Central Universities are getting less grants from the University Grants Commission;
- (c) if so, the factual position in this regard; and
- (d) the action proposed to be taken to enhance the grants to the State universities so that they could meet their requirement?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO.118 DATED 13.7.2004 ASKED BY SHRI SUSHIL KUMAR MODI, M.P., REGARDING GRANTS TO STATE UNIVERSITIES

(a) to (d): According to the information furnished by the University Grants Commission (UGC), a State University is eligible to receive financial assistance from the UGC provided it is recognized for Central assistance in terms of Section 12(B) of the UGC Act. All eligible State universities receive financial assistance from UGC under the General Development Assistance Scheme on a plan-to-plan basis. In addition, the universities are eligible to receive grants for certain special schemes meant for universities, provided they satisfy the conditions laid down in the respective guidelines.

Central Universities are established by Acts of Parliament and the State Universities by Acts of State Legislatures. Development and maintenance expenditure of Central Universities is met by the Central Government through the UGC and that of the State Universities by the respective State Governments. The UGC, as a supplement, provides only the development grant to the eligible State Universities as per the prescribed norms and subject to the availability of resources. The parameters for considering the proposals under special schemes for both the Central Universities and State Universities are the same.

With a view to enhance development assistance to the State Universities in the Xth Plan, an outer limit of enhancement to the extent of 25% has been fixed, over and above the IXth Plan allocation, in case of Central Universities, whereas in the case of State Universities this limit has been fixed as 50%.